

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

No. MA 2 of 2000  
(OA 360 of 91)

Present : Hon'ble Mr. Justice S.N.Mallick, Vice-Chairman  
Hon'ble Mr. B.P.Singh, Administrative Member

MANILAL BISWAS

VS

UNION OF INDIA & ORS.

For the applicant : Mr.P.B.Misra, counsel

For the respondents: Mr.S.Choudhury, counsel

Heard on : 11.2.2000

Order on : 11.2.2000

O R D E R

S.N.Mallick, VC

We have heard Mr.P.B.Misra, ld. counsel appearing for the applicant and Mr.S.Choudhury, ld. counsel appearing for the respondents. After hearing the ld. counsel for the applicant we allow this application for restoration. MA is allowed. The order of dismissal of the OA dated 8.12.99 is recalled. OA be restored to its original file and number and be listed for hearing on 17.5.2000. MA stands disposed of

24/2000

MEMBER (A)

in

  
VICE-CHAIRMAN